

| <b>FORM B</b><br><b>PUBLIC ANNOUNCEMENT</b><br><i>(Regulation 12 of the Insolvency and Bankruptcy Board of India<br/>(Liquidation Process) Regulations, 2016)</i> |                                                                                    |                                                                                                                                                                                          |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>FOR THE ATTENTION OF THE STAKEHOLDERS OF<br/>TRANSPARENT ENERGY SYSTEMS PRIVATE LIMITED</b>                                                                    |                                                                                    |                                                                                                                                                                                          |
| Sl. No.                                                                                                                                                           | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                  |
| 1.                                                                                                                                                                | Name of corporate debtor                                                           | Transparent Energy Systems Private Limited                                                                                                                                               |
| 2.                                                                                                                                                                | Date of incorporation of corporate debtor                                          | 16th April, 1986                                                                                                                                                                         |
| 3.                                                                                                                                                                | Authority under which corporate debtor is incorporated /registered                 | Registrar of Companies (ROC), Pune                                                                                                                                                       |
| 4.                                                                                                                                                                | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U29198PN1986PTC039582                                                                                                                                                                    |
| 5.                                                                                                                                                                | Address of the registered office and principal office (if any) of corporate debtor | Pushpa Heights, 1st Floor, Bibwewadi Corner, Pune - Satara Road Pune - 411037                                                                                                            |
| 6.                                                                                                                                                                | Date of closure of Insolvency Resolution Process                                   | 16th April, 2021                                                                                                                                                                         |
| 7.                                                                                                                                                                | Liquidation commencement date of corporate debtor                                  | 30th October, 2025                                                                                                                                                                       |
| 8.                                                                                                                                                                | Name and registration number of the insolvency professional acting as liquidator   | Mr. Vijendra Kumar Jain<br>IBBI Registration No.<br>IBBI/ IPA-00/ IP-P00721/2017- 2018/11253                                                                                             |
| 9.                                                                                                                                                                | Address and e-mail of the liquidator, as registered with the Board                 | vkj310@gmail.com.                                                                                                                                                                        |
| 10.                                                                                                                                                               | Address and e-mail to be used for correspondence with the liquidator               | <b>KDRA Insolvency Professionals Pvt. Ltd.</b><br>1601, Chandak Unicorn, Dattaji Salve Marg, Off Veera Desai Road, Andheri West, Mumbai 400053.<br>Email :- transparent@kanchansobha.com |
| 11.                                                                                                                                                               | Last date for submission of claims                                                 | 29th November, 2025                                                                                                                                                                      |

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Transparent Energy Systems Private Limited on 30th October, 2025

The stakeholders of Transparent Energy Systems Private Limited are hereby called upon to submit their claims with proof on or before 29th November, 2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date :- 1st November, 2025

Place :- Mumbai

**Mr. Vijendra Kumar Jain**  
**Liquidator of Transparent Energy Systems Private Limited**  
 Reg No.: IBBI/ IPA-00/ IP-P00721/2017- 2018/11253  
 Authorization for Assignment valid till 31st December 2025